

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

OA No. 906/04

Jabalpur, this the 27 day of October, 2004

CORAM

Hon'ble Mr.M.P.Singh, Vice Chairman
Hon'ble Mr.Madan Mohan, Judicial Member

R.K.Botke
S/o Shri L.B.Botke
Senior Accountant
Office of Director Accounts (Postal)
M.P.Circle, G.T.B.Complex
T.T.Nagar
Bhopal..

Applicant

(By advocate Shri Prashant Kohade)

Versus

1. Union of India through
Its Secretary
Ministry of Communications
Department of Posts, Dak Bhawan .
New Delhi.
2. The Director General (Post)
Postal Accounts Wing, Dak Tar Bhavan Ordnance
Sansad Marg, New Delhi.
3. The Director Accounts
(Postal), M.P.Circle, GTB Complex
T.T Nagar, Bhopal.

Respondents

(By advocate None)

ORDER (oral)

By M.P.Singh, Vice Chairman

Heard learned counsel of the applicant.



By filing this OA, the applicant has sought to set aside the order dated 29.8.03 (Annexure A1) whereby he has been transferred from Bhopal to Raipur. In this connection, he has submitted a representation to respondent No.2. Till now, the representation has not been decided. Hence he has filed this OA.

3. Learned counsel of the applicant states that he would be satisfied if directions are given to respondent No.2 to decide the representation of the applicant dated 15th Sept. 2004.

4. Accordingly, respondent No.2 is directed to consider and decide the representation of the applicant dated 15th Sept. 04 by passing a speaking and reasoned order within 2 months from the date of receipt of a copy of this order.

5. The applicant is directed to send a copy of the representation dated 15.9.04 as well as a copy of the OA to respondent No.2 within a week from today to the Director General (Post). In the meantime, status quo as existed today shall be maintained.

(Madan Mohan)
Judicial Member

(M.P.Singh)
Vice Chairman

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पूर्णांकन रां ओ/व्या.....जबलपुर, दि.....
पुरितिलिपि रांगे तिला:-

- (1) संचित, उच्च न्यायालय वाय द्वारा रिहुथा, जबलपुर
- (2) अधिकारी श्री/श्रीमती/स्त्रीके काउंसल
- (3) प्रबन्धी श्री/श्रीमती/स्त्रीके काउंसल
- (4) अधिकारी, कोर्ट अधिकारी, जबलपुर अधिकारी

सूचना एवं आवश्यकता कार्यवाही के तु

उप रजिस्ट्रार

Issued
on 11/11/04